

Name of the Corporate Debtor: Ansh Energy Solutions Private Limited; Date of Commencement of CIRP: 21-01-2021; List of Creditors as on: 08-11-2021; Name of IP: Vimal Kumar; Process Number: 1; Last 5 digit of registration number: 13236

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	2	4944622					4944622		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	8	257597					257597		NA
7	Operational creditors (Government Dues)							4944622		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	6	9051952	4	6034953	100.00		208468	1011547	NA
Total		16	14254171	4	6034953	100.00		7207671	1011547	